COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 84 OF 2016 & IA NO. 203 OF 2016

Dated: 22nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Ravikiran Power Projects Pvt. Ltd. Appellant(s)

Vs.

Gulbarga Electricity Supply Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.

Mr. Shailesh Madiyal Ms. Shivani Srivastava

Counsel for the Respondent(s) : Ms. Rhia Luthra for R-1 to 4

<u>ORDER</u>

We have heard learned counsel for the appellant.

List the matter for further hearing on <u>12.09.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt